#### Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of creditor	Summary received	of claims	1	ry of claims mitted	Amou nt of	Amount of Claims not	Amount of claims	Details in Annexure	Remark, If any
		No. of claims	Amount	No. of claims	Amount of claims admitted	contin gent claim s	admitted	under verification		
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	-
2	Unsecured financial creditors belonging to any class of creditors	14	16835209.26					16862709.26	2	Claims are under verification in view of discrepancies in documents and Non-Cooperation from the Ex-Management
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	-	-		-	-	_	-	3	-
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	635513.60			-		635513.60	4	Claims are under verification in view of discrepancies in documents and Non-Cooperation from the Ex-Management
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	-
6	Operational creditors (Employees)	-	-	-	-	-	-	-	6	-

7	Operational creditors (Government Dues)								7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	1,00,07,561	1	1,00,07,561	-	-	-	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	3491750	_	-	-	-	3491750		Claims are under verification in view of discrepancies in documents and Non-Cooperation from the Ex-Management
	Total	17	30970033.86	2	10007561.00	-	_	20,962,472.86		

## Annexure-1 Name of the corporate debtor: OCTAGON BUILDERS AND PROMOTERS PRIVATE LIMITED; Date of commencement of CIRP: 16/04/2019;List of creditors as on: 02/04/2024

#### List of secured financial creditors belonging to any class of creditors

Sl. No.	Nam of cre-	Detai claim r			Det	tails of clain	n admitted		Amount of contingent	Amount of any	claim not	Amount of claim	Remark if any
	ditor			Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	mutual dues, that may be set-off	admitted	under verificatio n	
	-	-	-	-	-	-	-	-	-	-		-	-

# Annexure-2 Name of the corporate debtor: OCTAGON BUILDERS AND PROMOTERS PRIVATE LIMITED; Date of commencement of CIRP: 16/04/2019;List of creditors as on: 02/04/2024

#### List of unsecured financial creditors belonging to any class of creditors

Sl. No.	Name of creditor	Details of c	laim		]	Details of cla	im admitte	ed	Amount of	Amount of any	Amount of claim	Amount of claim under	
		Date of receipt	Amount claimed	Amoun t of claim admitt ed	Natur e of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	continge nt claim	mutual dues, that may be set-off	not admitted	verification	
1	Gautam Sehdev	07-07-2021	3,39,134	-	1	-	-	-	-	1	-	3,39,134	
2	Mamta Shukla	04-07-2023	3841710.26	-	-	-	-	1	-	-	-	3841710.26	
3	MEC Electric Contract Pvt Ltd	03-08-2023	3244008.00	_	-	-	-	-	_	-	-	3244008.00	
4	Naresh Kumar Dhawaria	07-06-2021	892075.00	-	-	-	-	-	-	-	-	892075.00	
5	Pradeep Maheshwari through his LRs - 1. Vedant Maheshwari (Son) 2. Renu Maheshwari (Wife) 3. Divya Maheshwari (Daughter)	11-07-2022	979828	-	_	-				_	-	979828	

6	Ram Kumar Goel	11-05-2021	1158300	1	-	. <u>-</u>	-	_	-	-	_	1158300	
7	Ram Roop Singh	16-02-2021	398400	-	-	_	-	-	-	-	-	398400	
8	Uma Shankar Sharma	25-08-2021	1069200	-	-	_	-	-	-	-	_	1069200	
9	Vineeta Sharma	06-01-2022	1026150	-	-	-	-	-	_	_	_	1026150	
10	Varun Singh	13-12-2022	6,00,000	-	-	-	-	-	-	-	_	6,00,000	
11	Gopal Prasad Rohatgi	09-01-2024	1285128.00	-	_	-	-		-	-	-	1285128.00	
12	Mahinder Singh Khanor	17-01-2024	509997	-	-	-	-	-	-	-	_	509997	
13	Vandana Yadav	15-02-2024	1059732	-	-	_	-	-	_	-	_	1059732	
14	Kamlesh	18-02-2024	431547	-	-	-	_	-	_	-	_	431547	

## Annexure-3 Name of the corporate debtor: OCTAGON BUILDERS AND PROMOTERS PRIVATE LIMITED; Date of commencement of CIRP: 16/04/2019;List of creditors as on: 02/04/2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Detail claim re			Detai	ls of claim ad	mitted		Amount of contingent claim	Amount of any mutual	Amount of claim not admitted	Amount of claim under	Remarks if any
		Date of receipt	Amount claimed		Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Ciaini	dues, that may beset- off	aumitteu	verification	
	-	-	-	-	-	-	-	-	-	-		-	-

### Annexure-4 Name of the corporate debtor: OCTAGON BUILDERS AND PROMOTERS PRIVATE LIMITED; Date of commencement of CIRP: 16/04/2019;List of creditors as on: 02/04/2024

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

S N		Detai claim re			Details	of claim adr	nitted		Amount of contingent	Amount of any	Amount of claim not	Amount of claim	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarant ee	Whether related party?	% of voting share inCoC	claim	mutual dues, that may beset-off	admitted	under verificat ion	
1	Neelu Gupta & Rakesh Agrawal	09-10- 2021			-	-	-	-	•	•	-	635513.6	

### Annexure-5 Name of the corporate debtor: OCTAGON BUILDERS AND PROMOTERS PRIVATE LIMITED; Date of commencement of CIRP: 16/04/2019;List of creditors as on: 02/04/2024

#### List of operational creditors (Workmen)

Sl. No.	Name of creditor	Detail claim re			Detai	ils of claim ad	mitted		Amount of contingent claim	Amount of any mutual	Amount of claim not admitted	Amount of claim under	Remarks if any
		Date of receipt	Amount claimed	1	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Ciaiiii	dues, that may beset- off	aumitteu	verification	
	-	-	-	-	-	-	-	-	-	-		-	-

## Annexure-6 Name of the corporate debtor: OCTAGON BUILDERS AND PROMOTERS PRIVATE LIMITED; Date of commencement of CIRP: 16/04/2019;List of creditors as on: 02/04/2024

#### **List of operational creditors (Employees)**

Sl. No.	Name o creditor		ils of eceived		Detai	ils of claim ad	mitted		Amount of contingent claim	any	Amount of claim not admitted	Amount of claim	Remarks if any
		Date of receipt		Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	CIAIIII	mutual dues, that may beset- off	aumitteu	under verification	
	-	-	-	-	-	-	-	-	-	-		-	-

### Annexure-7 Name of the corporate debtor: OCTAGON BUILDERS AND PROMOTERS PRIVATE LIMITED; Date of commencement of CIRP: 16/04/2019;List of creditors as on: 02/04/2024

#### List of operational creditors (Government dues)

Sl. No.	Name o fcreditor	Detai claim re			Details	of claim ad	mitted		Amount of	Amount of any	Amount of claim	Amount of claim under	Remarks if any
	rereditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature ofclaim	Amount covered by guarante e	Whether related party?	% of voting share in CoC	continge ntclaim	mutual dues, that may beset-off	not admitte d	verification	
										_			

### Annexure-8 Name of the corporate debtor: OCTAGON BUILDERS AND PROMOTERS PRIVATE LIMITED; Date of commencement of CIRP: 16/04/2019;List of creditors as on: 02/04/2024

#### List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Nam e of Credi		of claim ceived			Detail clair admit	m			Amount of continge	Amount of any Mutual	Amount of claim not	Amount of claim under	if any,	Status of Verification of claim
	tor		Amount claimed	Amount of claim admitted	Natur eof claim	Amount covered by Security interest	Amo unt cover ed by guara ntee	Whether related party?	% of voting share in CoC	-nt clai m	dues, that may be set-off	admitted	verifica- tion		
	Mind Makers Communicati ons Pvt. Ltd.	01-05- 2019	1,00,07,561	1,00,07,561	-	-	-	No	-	-	-	-	-	-	-

## Annexure-9 Name of the corporate debtor: OCTAGON BUILDERS AND PROMOTERS PRIVATE LIMITED; Date of commencement of CIRP: 16/04/2019;List of creditors as on: 02/04/2024

#### List of other creditors (Other than financial creditors and operational creditors)

	Sl. No.	Name of creditor	Detail claim re			Detai	ls of claim ad	mitted		Amount of contingent claim	Amount of any	Amount of claim not admitted	claim	Remarks if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Ciaiii	mutual dues, that may beset- off	admitted	under verification	
1		N.C Bansal	06-09- 2023	3491750. 00		-	-	-	-	-	-		3491750.00	